Lands Restoration (Amendment) Act, 1969 (President's Act No. 3 of 1969) published in Gazette of India dated the 16th January, 1969.

- (iii) The Chhota Nagpur Tenancy (Amendment) Act, 1969 (President's Act No. 4 of 1969) published in Gazette of India dated the 25th January, 1969.
- (iv) The Bihar Tenancy (Amendment) Act, 1969 (President's Act No. 7 of 1969) published in Gazette of India dated the 7th February, 1969. [Placed in Library. See No. LT-33/69.]

REPORT OF THE ADMINISTRATIVE REFORMS COMMISSION ON AD-MINISTRATION OF UNION TERRI-TORIES AND NEFA.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy of the Report of the Administrative Reforms Commission on Administration of Union Territories and NEFA. [Placed in Library. See No. LT-34/69.]

NOTIFICATION UNDER INDIAN TELEGRAPH ACT AND UNDER ARTICLE 309 OF THE CONSTITU-TION.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND COMMUNI-CATIONS (SHRI SHER SINGH): I beg to lay on the Table:

- A copy each of the following Notifications under sub-section
 of section 7 of the Indian Telegraph Act, 1885.
- (i) The Indian Telegraph (Ninth Amendment) Rules 1968, published in Notification No. G.S.R.
 57 (English version) and G.S.R.
 58 (Hindi version) in Gazette of India dated the 11th January, 1969.
- (ii) The Indian Telegraph (First Amendment) Rules, 1969, published in Notification No. G.S.R 98 (English version), and G.S.R.

99 (Hindi version) in Gazette of India dated the 18th January, 1969.

- (2) A copy each of the following Notifications (Hindi and English versions) issued under article 309 of the Constitution:
- (i) The Posts and Telegraphs Department Operator-cum-Mechanic for Trench Digging Machines Recruitment Rules, 1968, published in Notification No, G.S.R. 2037 in Gazette of India dated the 23rd November, 1968.
- The Posts and Telegraphs Despatch Riders Recruitment Rules, 1968, published in Notification No. G.S.R. 2120 in Gazette of India dated the 7th December, 1968.
- (iii) The Posts and Telegraphs Department Postal Machine Assistants (class III) Recruitment Rules, 1968, published in Notification No. G.S.R. 2121 in Gazette of India dated the 7th December, 1968. [Placed in Library. See No. LT-35/69.]

PAPERS UNDER SECTION 36 OF THE EMPLOYEES' STATE INSURANCE ACT.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): On behalf of Shri S.C. Jamir I beg to lay on the Table a copy each of the following papers under section 36 of the Employees' State Insurance Act, 1948:—

- Audited Accounts of the Employees' State Insurance Corporation for the year 1966-67.
- (2) Annual Report of the Employees' State Insurance Corporation for the year 1967-68. [Placed in Library. See No. LT-36 [69.]

NOTIFICATIONS UNDER REPRESEN-TATION OF THE PEOPLE ACT.

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M.YUNUS SALEEM): I beg to lay on the Table:

(1) A copy each of the following Notifications under sub-section (2)